

(c) if so, the steps taken in this regard?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi):** (a) Government have no reason to believe that this is so.

(b) No, Sir.

(c) Does not arise.

**Enquiry Against District Excise Officer**

**3333. Shri Gulshan:  
Shri Buta Singh:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Special Police Establishment raided the house of the District Excise Officer, Delhi Administration, in March, 1964;

(b) whether some illicit liquor was recovered from his residence;

(c) whether a case was registered against him; and

(d) if so, the result thereof?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi):** (a) and (b), The Special Police Establishment searched the house of the District Excise Officer, Delhi Administration on 2-2-1964 and recovered foreign liquor and beer.

(c) and (d). A case under Section 61 of the Punjab Excise Act was registered and the Delhi Police has completed investigation and obtained sanction for prosecution of the Officer. The case is being put in court.

**Promotion of Children's Literature**

**3334. Shri S. Kandappan:  
Shri Muthu Gounder:  
Shri Sivasankaran:**

Will the Minister of Education be pleased to state:

(a) whether Government have got

any programme for the promotion of children's literature; and

(b) if so, the nature of assistance, if any, given to the various States in this regard?

**The Deputy Minister in the Ministry of Education (Sbrimati Soundaram Ramachandran):** (a) Yes, Sir. The Government of India organize every year a National Prize Competition of Children's Literature in the Indian languages. Sahitya Rachnalays (Literary Workshops) are organized to train authors and writers in the technique of preparing Children's books. The National Council of Educational Research & Training has also undertaken a scheme for preparation of supplementary reading material for school children.

(b) Grants-in-aid are given to the State Governments to meet the expenditure on the Prize Competition and Sahitya Rachnalayas in addition to rendering technical and academic advice in regard to programme for promoting children's literature.

**Retrenchment by Private Oil Companies**

**3335. Shri Vasudevan Nair:  
Shri Warlor:**

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Private Oil Companies have intimated that they will have to retrench large number of their employees at Cochin when the oil refinery is commissioned;

(b) whether Government have received any representation from the employees regarding the threatened retrenchment; and

(c) if so, the steps taken to assure continued employment for these employees?

**The Minister of Petroleum and Chemicals (Shri Alagesan):** (a) and (b). Yes.

(c) The matter has been brought to the notice of the Cochin Refineries Limited and the Indian Oil Corporation Limited.